

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 06.06.2020

1ST SESSION AT 11 A.M TO 2 P.M	2ND SESSION AT 2.45 P.M TO 5.45 P.M
ARGUMENTS	ARGUMENTS
1) O.S. 1780/2008	1) O.S. 1224/2015
2) O.S. 264/2014	2) O.S. 10/2018
HEARING	HEARING
3) O.S. 1572/2006	3) O.S. .1124/2019
4) O.S. 560/2018	4) O.S. .1220/2018
5) O.S. 1484/2012	5) O.S. 296/2015
6) O.S. 1050/2016	6) EX. 36/2013
7) F.D.P. 5/2004	7) O.S.1268/2016
8) O.S. 734/2018	8) O.S. 118/2005
9) O.S. 724/2019	9) O.S.540/2017
10) O.S.1402/2011	10) O.S. 194/2018

[Handwritten Signature]
Sd/- 28/5/20

1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
28.05.2020 issued by Hon'ble High Court of Karnataka.

In the court of III Additional Civil Judge, Bengaluru Rural District, Bengaluru

Cause List of 06.06.2020

1st Session 11.00 am

Hearing

1. O.S. 1061/2011
2. O.S. 1419/2012
3. O.S. 885/2013
4. O.S. 1207/2013
5. O.S. 1387/2013
6. O.S. 327/2014
7. O.S. 1041/2014
8. O.S. 1441 /2015
9. O.S. 625/2016

Arguments

10. O.S. 529/2012

2nd session 2.45 PM

Hearing

1. O.S. 1109/2016
2. O.S. 713/2017
3. O.S. 792/2017
4. O.S. 799/2018
5. O.S. 53/2019
6. O.S. 1163/2019
7. O.S. 1299/2019
8. O.S. 1591/2019
9. O.S. 223/2010

Arguments

10. O.S. 219/2014

Sd/-

III Additional Civil Judge,
Bengaluru Rural District
Bengaluru